

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bangalore Rural District.,
Bangalore
Cause List Dated 19.06.2020
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<u>HEARING</u>	<u>HEARING</u>
1) OS. 787/2005	11) OS. 829/2018
2) OS. 1508/2012	12) OS. 1186/2018
3) OS. 866/2016	
4) OS. 1744/2016	<u>ARGUMENTS</u>
5) MA. 23/2017	
6) OS. 844/2018	13) MC. 178/2018
7) OS. 482/2012	14) OS. 20/2001
8) OS. 701/2014	15) Misc. 103/2008
9) OS. 1752/2016	16) MA. 14/2016
10) OS. 539/2018	17) Misc. 85/2017

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 19-06-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	O.S. 1851/2013	Hearing	Sri. M.N	
02	O.S. 637/2016	Arguments	Sri. S	

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	O.S. 443/2016	Hearing	Sri. J.S.K	
02	O.S. 566/2020	Hearing	Sri. My., asso	
03	O.S. 1097/2016	Arguments	Sri. A.G	

NOTE:

1. Only 5 matters posted for hearing / argument are available on 19.06.2020
2. The next date of hearing pertaining to other matters posted on 19.06.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.